

14. The Appropriation (No. 2) Bill, 1955.
15. The Finance Bill, 1955.
16. The Constitution (Fourth Amendment) Bill, 1955.
17. The Medicinal and Toilet Preparations (Excise Duties) Bill, 1955.
18. The Indian Railways (Amendment) Bill, 1955.
19. The Insurance (Amendment) Bill, 1955.
20. The Commanders-in-Chief (Change in Designation) Bill, 1955.
21. The Hyderabad Export Duties (Validation) Bill, 1955.
22. The Sea Customs (Amendment) Bill, 1955.
23. The Untouchability (Offences) Bill, 1955.
24. The State Bank of India Bill, 1955.
25. The Reserve Bank of India (Amendment) Bill, 1955.
26. The Hindu Marriage Bill, 1955.

ORDINANCES PASSED UNDER ARTICLE 123 (2) (a) OF THE CONSTITUTION

THE MINISTER IN THE MINISTRY OF LAW (SHRI H. V. PATASKAR): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy of each of the following Ordinances under sub-clause (a) of clause (2) of article 123 of the Constitution:—

(i) The Abducted Persons (Recovery and Restoration) Continuance Ordinance, 1955 (No. 2 of 1955). [Placed in Library. See No. S-193/55.]

(ii) The Industrial Disputes (Appellate Tribunal) Amendment Ordinance, 1955 (No. 3 of 1955). [Placed in Library. See No. S-194/55.]

(iii) The State Bank of India (Amendment) Ordinance, 1955 (No. 4 of 1955). [Placed in Library. See No. S-195/55.]

REPORT ON THE FIRST GENERAL ELECTIONS IN INDIA, 1951-52, VOLUME II (STATISTICAL)

THE MINISTER IN THE MINISTRY OF LAW (SHRI H. V. PATASKAR): Sir, I beg to lay on the Table a copy of the Report on the First General Elections in India, 1951-52, Volume II (Statistical). [Placed in Library. See No. S-205/55.]

FINAL ORDERS NOS. 24 TO 29 MADE BY THE DELIMITATION COMMISSION, INDIA

THE MINISTER IN THE MINISTRY OF LAW (SHRI H. V. PATASKAR): Sir, I beg to lay on the Table a copy of each of the following Orders made by the Delimitation Commission under section 8 of the Delimitation Commission Act, 1952:—

(i) Final Order No. 24, dated the 25th April 1955, in respect of the State of West Bengal. [Placed in Library. See No. S-217/55.]

(ii) Final Order No. 25, dated the 26th April 1955, in respect of the State of Hyderabad. [Placed in Library. See No. S-218/55.]

(iii) Final Order No. 26, dated the 27th April 1955, in respect of the State of Bihar. [Placed in Library. See No. S-219/55.]

(iv) Final Order No. 27, dated the 23rd May 1955, in respect of the State of Bombay. [Placed in Library. See No. S-220/55.]

(v) Final Order No. 29, dated the 26th May 1955, in respect of the State of Rajasthan. [Placed in Library. See No. S-222/55.]